

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :28/02/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION2802- 11.00AM -11.05 AM**

**886-ADMISSION-CODE-CROSSEXAMINATION-AT11.06 AM**

1	SEBI Appeal	32/2024	MRS. URRSHILA KERKAR Vs. SEBI	Vikas Bengani Advocate
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**858-ADMISSION-CODE-PREFERENTIALALLOTMENT-11.08 A.M**

2	SEBI Appeal	35/2024	HIMANSHU AGARWAL Vs. SEBI	JURAL LLP
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**800-ADMISSION-CODE-INVESTMENTADVISORY-AT 11.10 AM**

3	SEBI Appeal	95/2024	MR. BHAVESH P. BHENSADIA AND ORS. Vs. SEBI	ABHISHEK MISHRA, PCS
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**802-ADMISSION-CODE-INVESTMENTADVISERS-AT11.12 A.M**

4	SEBI Appeal	96/2024	M/S. MI RESEARCH Vs. SEBI	ABHISHEK MISHRA, PCS
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**892-ADMISSION-CODE-INVESTMENTADVISER-AT 11.14 AM**

5	Misc. Application	43/2024	FORTUNESCRIPT SERVICES PVT LTD AND ORS.-DELAY Vs. SEBI AND ANR.	Bijay Upadhyay,Advocate
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(Main Matter Number :SEBI Appeal/0000134/2024)

	Misc. Application	77/2024	FORTUNESCRIPT SERVICES PVT LTD AND ORS.-EXEMPTION Vs. SEBI AND ANR.	Bijay Upadhyay,Advocate
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(Main Matter Number :SEBI Appeal/0000134/2024)

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	SEBI Appeal	134/2024	FORTUNESCRIPT SERVICES PRIVATE LIMITED AND ORS. Vs. SEBI AND ANR.	Bijay Upadhyay,Advocate
Sub Matter :		Misc. Application/0000043/2024		
Sub Matter :		Misc. Application/0000077/2024		

**969-ADMISSION-CODE-TITANAO-AT11.16 AM**

6	Misc. Application	53/2024	K. RAMAKRISHNA-DELAY Vs. SEBI	M/S Ananthasubramanian and co	S.N. and
(Main Matter Number :SEBI Appeal/0000143/2024)					

	SEBI Appeal	143/2024	K. RAMAKRISHNA Vs. SEBI	M/S Ananthasubramanian and co	S.N. and
Sub Matter :		Misc. Application/0000053/2024			

**931-MAHEARING-COURTCODE-MAEXTENSION-AT 11.18 AM**

7	Misc. Application	1366/2023	MR. ANKIT GOEL Vs. SEBI	M/s Hitesh Soni and Associates	
(Main Matter Number :SEBI Appeal/0000672/2022)					

**985-RAHEARING-COURTCODE-RAHEARING-AT 11.20 AM**

8	Review Application	1/2024	Arvind Babulal Goyal and Abhay Javlekar Vs. SEBI	MDP and Partners	
(Main Matter Number :SEBI Appeal/0000020/2021 and A. No. 308/2021)					

**984-DISPOSAL-COURTCODE-SUNSTARAO-AT11.22 AM**

9	SEBI Appeal	455/2022	Hari Mohan Beriwal and Ors. Vs. SEBI	Anjali Agrawal	
Sub Matter(Disposed) :		Misc. Application/0000732/2022			
Sub Matter :		Misc. Application/0000733/2022			
Sub Matter(Disposed) :		Misc. Application/0001780/2022			

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	Misc. Application	733/2022	Hari Mohan Beriwal and Ors.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2022)	Anjali Agrawal
	Misc. Application	1254/2022	SARWANI MODI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000795/2022)	Saachi V. Purohit Advocate
	SEBI Appeal	792/2022	HARI MOHAN BERIWALA AND OTHERS HUF Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001778/2022	Adv. Anjali Agarwal
	SEBI Appeal	793/2022	HARI MOHAN BERIWALA Vs. SEBI	Adv. Anjali Agarwal
	SEBI Appeal	794/2022	MANJU BERIWALA Vs. SEBI	Adv. Anjali Agarwal
	SEBI Appeal	795/2022	SARWANI DEVI MODI Vs. SEBI Sub Matter : Misc. Application/0001254/2022 Sub Matter(Disposed) : Misc. Application/0001779/2022	Saachi V. Purohit Advocate
<b><u>298-DISPOSAL-COURTCODE-SECUREKLOUDWTM-AT11.23 AM</u></b>				
10	SEBI Appeal	88/2023	MR. VENKATACHARI Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000070/2023	Trilegal
	SEBI Appeal	189/2023	SECUREKLOUD TECHNOLOGIES LIMITED Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000176/2023	Trilegal

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	SEBI Appeal	190/2023	MR. R.S.RAMANI Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000173/2023		
	SEBI Appeal	191/2023	MR. GURUMURTHI JAYARAMAN Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000174/2023		
	SEBI Appeal	313/2023	S.RAVICHANDRAN Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000627/2023		
Sub Matter(Disposed) :		Misc. Application/0000895/2023		
	SEBI Appeal	314/2023	THAYAGARAJAN R. Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000628/2023		
Sub Matter(Disposed) :		Misc. Application/0000894/2023		
	SEBI Appeal	315/2023	G. SRI VIGNESH Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000629/2023		
Sub Matter(Disposed) :		Misc. Application/0000896/2023		
	SEBI Appeal	316/2023	DINESH RAJA PUNNIAMURTHY Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000630/2023		
Sub Matter(Disposed) :		Misc. Application/0000893/2023		
	SEBI Appeal	317/2023	SWASTI BHOWMICK Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000924/2023		
	SEBI Appeal	318/2023	BABITA SINGARAM Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000897/2023		

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**469-DISPOSAL-CODE-INSPECTION-AT11.24 AM**

11 SEBI Appeal	223/2023	RAGHUNANDAN CAPITAL PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
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Sub Matter(Disposed) : Misc. Application/0000193/2023  
 Sub Matter(Disposed) : Misc. Application/0000607/2023

**249-DISPOSAL-COURTCODE-FORBEARANCE-AT11.25 AM**

12 IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
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Sub Matter : IRDA-MISCAPPLICATION/0000013/2020  
 Sub Matter : IRDA-MISCAPPLICATION/0000014/2021

IRDA-MISCAPPLICATION 13/2020	IRDA	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co  K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000008/2020)

IRDA-MISCAPPLICATION 14/2021	IRDA	Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co  K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000008/2020)